

SHRI CHITTA BASU: I introduce the Bill.

15.03 1/2 hrs

EMPLOYEES' PROVIDENT FUNDS
AND MISCELLANEOUS PROVISIONS
(AMENDMENT) BILLS*

(Insertion of New Section 13A)

[English]

SHRI TARIT BARAN TOPDAR
(Barrackpore): I beg to move for leave to
introduce a Bill further to amend the Employ-
ees' Provident Funds and Miscellaneous
Provisions Act, 1952.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a
Bill further to amend the Employees'
Provident Funds and Miscellaneous
Provisions Act, 1952."

The motion was adopted

SHRI TARIT BARAN TOPDAR: I intro-
duce the Bill.

15.04 hrs

ACQUIRED IMMUNO-DEFICIENCY
SYNDROME (AIDS) PREVENTION BILL*

15.04 hrs.

[Translation]

SHRI RAMASHRAY PRASAD SINGH
(Jahanabad): I beg to move for leave to
introduce a Bill to provide for the prevention
and control of the spread of Human Immuno
Deficiency Virus (HIV) infection and to
provide for specialised medical treatment
and social support to, and rehabilitation of,
persons suffering from Acquired Immuno

Deficiency Syndrome (AIDS) and for matter
connected therewith and incidental thereto.

[English]

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a
Bill to provide for the prevention and
control of the spread of Human Immune
Deficiency virus (HIV) infection and to
provide for specialised medical treat-
ment and social support to, and reha-
bilitation of, persons suffering from
Acquired Immuno Deficiency Syndrome
(AIDS) and for matters connected there-
with and incidental thereto".

The motion was adopted

[Translation]

SHRI RAMASHRAY PRASAD SINGH:
I introduce the Bill.

Shri Bhogendera Jha - Not present.

Shri Vishweshwar Bhagat - Not present.

Shri D venkateswara Rao - Not present.

15.05 hrs.

MOTOR VEHICLES (AMENDMENT)
BILL*

(Amendment of Section 80, etc)

[English]

MR. CHAIRMAN: The House shall now
take up Item No. 11 Shri P.C. Thomas.

SHRI P C THOMAS (Muvattupuzha): I
beg to move for leave to introduce a Bill to
amend the Motor Vehicles Act, 1988.

MR. CHAIRMAN: The question is: